

Oil and Natural Gas Commission, Hindustan Steel Ltd., Heavy Electricals, Bhopal, Hindustan Aircrafts Ltd., Bangalore, Indian Refineries Ltd., etc. have also agreed to consider candidates suggested from the National Register against posts available with them.

5. A Pool of scientists and technologists was created under the Council of Scientific and Industrial Research in 1958 for temporary placement of well qualified Indian scientists, technologists, medical personnel and social scientists returning from abroad as also persons with outstanding academic qualifications from India.
6. With a view to ensure quick absorption of Indian Scientists returning from abroad the Government of India decided in August 1963 that "all approved scientific institutions should be authorised to create a certain number of supernumerary posts to which temporary appointments could be made quickly from among scientists working and studying abroad." Besides the scientific institutions, public undertakings may also have supernumerary posts, specially in research units which should, if necessary, be established in such undertakings to utilise the scientists' skill. Persons studying or working abroad and persons who have recently returned irrespective of whether they have joined the Pool or not, are covered by this decision.
7. A travel grant, limited to economy class air-fare, is given to the Scientists and their families from the country they are working to India provided they undertake to serve the institution in the country for a period of three years.

Pay Scales of College and University Teachers

155. **Shri Daji:**
Shri S. M. Banerjee:
Shrimati Ramdulari Sinha:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the recommendations of the University Grants Commission regarding the pay scales of College and University teachers have not yet been accepted by all the State Governments; and

(b) if so, the reasons therefor and the steps taken by the Government to get it implemented?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Yes, Sir. Only the Government of West Bengal has so far communicated its acceptance of the scheme of revised scales of pay without any reservations. The adoption of the scheme by other State Governments is at various stages of consideration. Some of them have accepted the scheme in principle, but have not formulated any concrete proposals for the mechanics of application. The State Governments have been urged to take an early decision in the matter.

Administrative Reforms Commission

156. **Shri S. M. Banerjee:**
Shri J. B. S. Bist:
Shri D. C. Sharma:
Shri R. Barua:
Shri Vishwa Nath Pandey:
Shri H. C. Linga Reddy:
Shri Yashpal Singh:
Shri R. S. Pandey:
Shri P. C. Borooah:
Shrimati Ramdulari Sinha:
Shri Lakhna Das:
Shrimati Jyotsna Chanda:
Dr. Mahadeva Prasad:
Shri Ram Harkh Yadav:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Administrative Reforms Commission has submitted its interim report; and

(b) if so, its salient features and whether a copy of the report will be laid on the Table?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b) Copies of the report have been placed on the tables of both Houses of Parliament.

Consideration of Special Audit Report by Orissa P.A.C.

**157. Shri Hari Vishnu Kamath:
Shri Surendranath Dwivedy:
Shri Hem Barua:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1839 on the 10th August, 1966 and state:

(a) whether the Public Accounts Committee of Orissa State has since considered the Special Audit Report;

(b) whether that Committee has presented its Report;

(c) if that Committee has not yet presented its report when it is likely to do so;

(d) the action initiated in the matter in the wake of the Report of the Public Accounts Committee, Orissa; and

(e) if no action is being taken, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). The State Government have intimated that the Special Audit Report is still under the consideration of the Public Accounts Committee, Orissa.

(c) The State Government has not given any indication.

(d) and (e). Do not arise.

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Attack on Ukhrul Check-posts

**158. Shri Bagri:
Shri Yashpal Singh:
Shri Ram Sewak Yadav:
Shri Hukam Chand
Kachhavalya:
Shri Bade:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1118 on the 3rd August, 1966 and state:

(a) whether the investigations regarding the attacks made on the check-posts of Ukhrul sub-division of Manipur have since been completed;

(b) if so, the details thereof;

(c) whether any decision regarding the assistance to be given to the next of the kins of those who were wounded or killed has since been taken; and

(d) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b) All the culprits are Naga hostiles and information about them is not available as they are taking shelter in their hide-outs. Cases have been returned undetected in final form and will be reopened on the availability of the information about the identity of the accused when they are arrested.

(c) No financial assistance is given to the next of kin of the injured personnel.

As already stated in reply to Unstarred Question No. 1118 dated 3rd August, 1966 a sum of Rs. 2,000 was given to the family of a deceased constable from the Home Minister's Discretionary Grant.

(d) Does not arise.

Obscene Poster

**159. Shri Shree Narayan Das:
Shrimati Savitri Nigam:
Shri H. C. Linga Reddy:
Shri Tridib Kumar Chaudhuri:
Shri Indrajit Gupta:
Shri Umanath:
Shri Dinesh Bhattacharya:**